

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMP.APPLN/89/KOB/2021 in CP/21/KOB/2020
SECTION	NCLT RULE 32 R/W NCLT RULE 11
NAME OF PARTIES	C MOHANAN PILLAI & ANOTHER V/S P.J MATHEWS & 28 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	MOHAN PULICKKAL, NARAYANAN P POTTY
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE (R1-R8), SABEELA CB (R9), V. AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN (R10 to R15, R17, R18), SAJI VARGHESE, MARIAM MATHAI (R16 & R24), VINOD V LUKA (R19, R25 to R27, R29), ARUN CHANDI (GP) (R20 & R21), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS (R22, R23), MOHAN PULICKKAL & NARAYANAN P POTTY (R28)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

COMP.APPLN/89/KOB/2021

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**